HIGH COURT OF JAMMU AND KASHMIR (OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)

То

The Registrar. National Judicial Academy, Bhopal.

No: 13705/GS Dated: 27-0-2019

Subject: Regarding nominations of Judical Officers for NJA Programmes scheduled to be held from August and Septemer, 2019 at NJA, Bhopal.

Sir,

On the subject cited above, I am desired to inform your good-self that the following Judicial Officers have been nominated for attending the training programmes shown against their names:-

S.No.	Prog.	Date of the	Name of the Judicial Officer
	No.	Programme	
1.	P-1164	31.08.2019	1. Ms.Fozia Paul,3 rd Addl.Munsiff, Srinagar;
		to	2. Ms.Preet Simran Kour, Munsiff, Jammu.
		01.09.2019	1999 # and a state of the supersymptotic billing generation of the generation of the supersymptotic billing of the supersympto
2.	P-1165	06.09.2019	1. Mr.Jatinder Singh Jamwal,AD&SJ,Kathua;
		to	2, Mr.Mirza Riyaz-ul-Haq,Pr.D&SJ,Kargil.
		08.09.2019	
3.	P-1166	06.09.2019	1. Mr.Fayaz Ahmad Qureshi,Munsiff, Anantnag;
		to 12.09.2019	2. Ms.Geeta Kumari,Munsiff,R.S.Pura.
3.	P-1167	13.09.2019	1 Ma Daway Day Katural Da D8 C3 Kathura
	P-1107	13.09.2019 to	1. Mr.Pawan Dev Kotwal,Pr.D&SJ,Kathua; 2. Mr.Mohammad Ashraf Malik,Pr.D&SJ,Kulgam.
		15.09.2019	2. M. Molamilau Asirar Mank, M. Doss, Kinyana
4.	SE-02	13.09.2019	1. Ms.Masrat Roohi,President, Consumer Forum,
		to	Srinagar;
		15.09,2019	2. Mr.Suneet Gupta,President, Consumer Forum,
	Į		Jammu.
5,	P-1168	20.09.2019	1. Ms.Shazia Tabasum,AD&SJ,Pulwama;
		to	2. Mr.Sobha Ram Gandhi, AD&SJ, Udhampur.
		24.09.2019	
3.	P-1170	27.09.2019	1. Mr.Mohammad Ibrahim Wani, Pr.D&SJ, Pulwama;
		to	2. Mr.Subash CaAnder Gupta, 3rd AD&SJ, Jammu
		29.09.2019	(Designated Presididng Officer TADA/POTA, Court, Jammu).

You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Judicial Officers as per the travel plan which shall be conveyed to you by them in the due course.

Yours faithfully,

No: 13706-015/95 Dated: 27-8-2019

(Sanjay Dhar) Registr

Copy to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
- 3. Secretary to Hon'ble Mr.Justice Dhiraj Singh Thakur.
- 4. Secretary to Hon'ble Mr.Justice Tashi Rabstan.
- 5. Secretary to Hon'ble Mr.Justice Sanjeev Kumar.
-for information of their Lordships.
- 6. Principal District & Sessions Judge, Srinagar/ Jammu/Kathua /Kargil/Anantnag/ Kulgam/ Pulwama/ Udhampur,
- 7. Chief Accounts Officer, High Court of J&K, Jammu.
- 8. Concerned Judicial Officers.
-for information and n/a. 9. CPC (e-Courts), High Court of J&K, Jammu for uploading the same on the High Court Website.

Registr